

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 184 of 2017 (SZ)

Applicant(s)

Vs.

Respondent(s)

Sri Sunkara Swamy Naidu Welfare
Organisation represented by its President
Sunkara Karthik,
153D, Near Gopal Nagar,
Yanam 533 454.

The Union Territory of Puducherry
Chief Secretary to Government of
Puducherry, Puducherry.

Legal Practitioners for Applicant(s)

M/s S. Kishore Kumar

Legal practitioners for respondent(s)

Mr. K. R. Harin for R1, R3, R5, R12 &
R13.

Mr. M.R. Gokul Krishnan for R2,

Mrs. Yasmeen Ali for R4, R7 to R10.

Mr. Sai Krishnan for R11.

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 07.11.2017</p> <p>Applicant counsel present. For R1, R3, R5 & R12 Mr. Harin files Vakalat. R11, R13, R4, R6 to R8, R10 respondent counsel present. R2, R9 called absent. R1 to R8, R10 R11, R12, R13 reply call on 21.11.2017 NFA.</p> <p>(Tmt. Meena Satheesh) Registrar</p>